

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 207/GT/2013 & 260/GT/2014

Date: 12.11.2014

To
Assistant General Manager (EEMG)
MTPS, Kanti, P.O.: Knti Thermal,
Distt. Muzaffarpur,
Bihar - 843130

Sir,

Subject: Determination of tariff of Muzaffarpur Thermal Power Station Stage-I (2X110 MW) for the period from 1.11.2013 to 31.3.2014

Ref: Your letter No. KBUNL/ MTPS/ Petition No. – 207/ GT/ 2013 dated 8.11.2014

With reference to your letter dated 8.11.2014 in the above mentioned subject, I am directed to inform you that your prayer have been considered and the time for submitting the additional information (as per ROP dated 30.10.2014) has been extended upto two weeks i.e till 24.11.2014. No further request for extension of time shall be entertained. In case no information is filed within the above said date, the matter shall be considered based on available records.

-S/d-
B. Sreekumar
Deputy Chief (Law)